

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**M.A.No.152 of 2016**  
And  
**M.A.No.125 of 2016**  
in  
**Application No.103 of 2016 (SZ)**  
And  
**M.A.No.126 of 2016**  
In  
**Appeal No.123 of 2016**

Applicant(s)

Respondent(s)

**M.A.No.152 of 2016**

Puducherry Environment Protection Association, rep. by its Secretary  
K. Irisappan, Kodapakkam

State Environment Impact Assessment Authority, rep. by its Member Secretary  
Chennai

Counsel appearing for applicant  
M/s. A. Yogeshwaran

Counsel appearing for respondents  
Mrs. Me. Saraswathy

Neha Miriam Kurian

M.A.No.125 of 2016 in Application No.103 of 2016

M.A.No.126 of 2016 in Appeal No.123 of 2016

**Applicant(s)**

**Respondent(s)**

Puducherry Environment Protection Association, rep. by its Secretary  
K. Irisappan, Kodapakkam

1. Union of India, rep. by its Secretary  
MoEF, New Delhi
2. SEIAA, Chennai
3. The Tamil Nadu Pollution Control Board, Chennai
4. The District Environmental Engineer  
TPCB, Cuddalore
5. M/s. Strides Shasun Pharmaceuticals

**Counsel appearing for applicant**

**Counsel appearing for respondents**

M/s. A. Yogeshwaran  
Neha Miriam Kurian

Mr. M.R. Gokul Krishnan for R1  
Mrs. Me. Saraswathy for R2  
Mrs. H. Yasmeen Ali for R3 & R4  
M/s. Dr. Sudhir Ravindran  
A.Lakshmi Narayanan  
Sai Sathya Jith for R5

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| Note of the Registry | Orders of the Tribunal |
|----------------------|------------------------|

Item No.8 &  
9

Date: 26<sup>th</sup> May, 2017

The learned counsel appearing for SEIAA seeks time to file reply. Reply shall be filed within two weeks after serving copy to the learned counsel appearing for the applicant who shall be entitled to file rejoinder, if any, within two weeks thereafter.

Post these applications on 24.07.2017.

....., JM  
(Justice Dr. P. Jyothimani)

.....EM  
(Shri P.S. Rao)

